

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.306/MP/2022 along with IA No.20/2023

- Subject : Petition under Section 19 of the Electricity Act, 2003 read with Regulation 20 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulations, 2020 inter-alia seeking punitive action against and revocation of trading license of Kreate Energy (I) Pvt Ltd.
- Date of Hearing : 11.10.2023
- Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Uttarakhand Power Corporation Limited (UPCL)
- Respondents : Kreate Energy (I) Private Limited (KEIPL) and Ors.
- Parties Present : Shri Amartya Ashish Sharan, Advocate, UPCL
Shri Gopal Jain, Sr. Advocate, KEIPL

Record of Proceedings

At the outset, learned senior counsel for Respondent No.1 prayed for a short adjournment on the grounds of personal difficulty. Learned senior counsel also submitted that the negotiation/consultation process between the parties did not fructify.

2. Learned counsel of the Petitioner as such, did not object to the above request but urged for an early listing of the matter preferably on 13.10.2023. Learned counsel further submitted that the Petitioner has also moved IA filed under Section 94 of the Electricity Act, 2003 seeking certain directions from the Commission in the matter, which may also be taken up for the hearing along with the present Petition.

3. Considering the request of the learned senior counsel for Respondent No.1, and the learned counsel for the Petitioner, the Commission adjourned the matter as a last opportunity. The Commission directed that the IA moved by the Petitioner, as mentioned, will be taken up for the hearing with the present Petition and the parties to complete the pleadings in respect of such IA, if any, within two days.

4. The Petition along with IAs will be listed for the hearing on **18.10.2023**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**